

33

**Central Administrative Tribunal
Principal Bench, New Delhi**

M.A.No.1769/2006
C.P.No.8/2002
O.A.No.1014/99

Friday, this the 12th day of January 2007

**Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Smt. Neena Ranjan, Member (A)**

1. Shri JP Kaushik
son of Late Shri Madan Lal
retired Dy. Director of Accounts (P) Delhi
2. Shri Vishwa Nath Mehra
son of late Shri Ladha Ram
Retired Accounts Officer (P) Delhi
3. Shri Chander Bhan Sharma
s/o Shri Lakshmi Chand

All petitioners are residents of Delhi/New Delhi
Their address for service of notices is
C/o Shri Sant Lal Advocate
C-21 (b) New Multan Nagar,
Delhi-56

..Petitioners

(By Advocate: Shri Sant Lal)

Versus

1. Shri Shyamal Ghosh, Secretary
Ministry of Communications,
Dept. of Telecommunications
Sanchar Bhawan,
New Delhi-1

..Respondent

(By Advocate: Shri Sanjeev Kumar)

O R D E R (ORAL)

Hon'ble Shri Shanker Raju, Member (J):

MA-1769/2006

This MA has been filed by the applicants to revive the CP, which was placed in the *sine die* list vide order dated 4.4.2002. MA is allowed. CP-8/2002 is revived.

CP-8/2002

It is stated by the applicants that respondents have complied with the orders of this Tribunal. As the applicants are satisfied, nothing survives in the CP, which is accordingly dismissed. No costs.

N Rangan
(Neena Ranjan)
Member (A)

S. Raju
(Shanker Raju)
Member (J)

/sunil/